GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA UNSTARRED QUESTION No. 2848 TO BE ANSWERED ON 17th March, 2023

Centrally sponsored Schemes in Telangana

2848. DR. G. RANJITH REDDY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of Centrally Sponsored Schemes and Central Sector Schemes being implemented by the Government in the State of Telangana during the last five years and the current year, year-wise, scheme-wise and district-wise;
- (b) the details of funds allocated, sanctioned, released and utilized for each of the above scheme during the last five years and the current year, year-wise, scheme-wise and district-wise;
- (c) the details of physical targets set and achieved while implementing the above mentioned schemes during the last five years and the current year, year-wise, scheme-wise and district-wise:
- (d) whether the Government has found any shortcomings while implementing above schemes and if so, the details thereof and the measures taken by the Ministry to fix those shortcomings;
- (e) whether there is time and cost overrun on any of the above mentioned schemes; and
- (f) if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI BHAGWANTH KHUBA)

(a) to (f): The three departments under the Ministry of Chemicals and Fertilizers viz. the Department of Pharmaceuticals, the Department of Chemicals and Petrochemicals and the Department of Fertilizers implement Central Sector schemes in the State of Telangana whose details are given at Annexure. Further, these 3 Departments do not implement any Centrally Sponsored Schemes. There is a system in place for monitoring these schemes, as per the institutional arrangements as mandated under the respective scheme guidelines. Reviews are conducted for ensuring and facilitating the speedy implementation of the schemes by way of addressing various administrative, technical and financial issues.

A. <u>Central Sector schemes implemented by Department of Pharmaceuticals in the State of Telangana.</u>

Department of Pharmaceuticals implements following Central Sector Schemes to encourage domestic manufacturing of Pharmaceutical drugs including bulk drugs and medical devices to reduce import dependence and to establish a dominant position in the global market. The details of these schemes implemented in the State of Telangana are as below: -

- i. Under the *Production Linked Incentive (PLI) Scheme for promotion of domestic manufacturing of critical Key Starting Materials (KSMs)/ Drug Intermediates (DIs) and Active Pharmaceutical Ingredients (APIs) in India*, with a financial outlay of Rs. 6,940 crores and the tenure from FY 2020-2021 to FY 2029-30, the financial incentive is planned to be provided for 41 identified products. A total of 51 applications have been selected under the scheme and out of these, 21 projects have been commissioned. The FY 22-23 is the first year of production under the scheme. Out of these 51 projects, 15 projects are located in the Telangana State in the districts viz. Nalgonda, Hyderabad, Kamareddy, SangaReddy and Yadadri districts.
- ii. Production Linked Incentive Scheme for Pharmaceuticals, with a financial outlay Rs. 15,000 crores and the tenure from FY 2020- 2021 to FY 2028-29, provides for financial incentive to 55 selected applicants for manufacturing of pharmaceuticals for a period of six years. The FY 22-23 is the first year of production under the scheme. So far, an incentive amount of Rs.363 Cr has been released under the scheme. Under the scheme, a total of 87 manufacturing and R&D locations of the selected applicants are located in the Telangana State, in the districts viz, Nalgonda, Hyderabad, Kamareddy, Mahabubnagar, Medak, Medchal-Malkajgiri, Ranga Reddy, SangaReddy and Yadadri districts.
- iii. Production Linked Incentive (PLI) Scheme for Promoting Domestic Manufacturing of Medical Devices, with a financial outlay of Rs. 3,420 Cr and with the tenure from FY 2020-21 to FY 2027-28, provides for financial incentive to 26 (21 Category –A and 5 Category –B) selected applicants for manufacturing of medical devices covered under the four Target segments of the scheme. 14 projects have been commissioned. One project is located in the Telangana State (Medak District).
- iv. The Department implements the scheme of *Strengthening of Pharmaceutical Industry* (*SPI*), with a financial outlay of Rs.500 crores and the tenure from FY 2021-2022 to FY 2025-26 with three sub-schemes to provide infrastructure support for pharma MSMEs in clusters and to address the issues of technology upgradation of individual pharma MSMEs and to facilitate growth and development of Pharmaceutical and Medical Devices Sectors through study/survey reports, awareness programs, creation of database, and promotion of industry. Under the *Assistance to Pharmaceutical Industry for Common Facilities* (*API-CF*) sub-component of SPI scheme, two projects are approved in the State of Telangana. *Under Pharmaceutical and Medical Devices Promotion and Development Scheme* (*PMPDS*) sub-component, an international convention viz. Bio-Asia, organized by the Telangana State was supported in Feb 2023 by the Department with the grant-in-aid of Rs.20 lakhs under the scheme.
- v. Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP) is implemented through Pharmaceuticals & Medical Devices Bureau of India (PMBI under the administrative control of Department of Pharmaceuticals, with an objective of making quality generic medicines available at affordable prices to all especially the poor and the deprived ones.

- i. Under the scheme, dedicated outlets known as Pradhan Mantri Bhartiya Janaushadhi Kendras (PMBJKs) are opened all over the country to provide generic medicines to the masses.
- ii. The scheme has made an impact on common masses by providing quality medicines at affordable prices to all especially for the poor and the deprived ones. Further, it provides self-employment with sustainable and regular earnings and generate employment at various levels.
- iii. Till 28.02.2023, about 9,182 PMBJKs have been opened across the country, out of which 179 PMBJKs have been opened in the state of Telangana as on 28.02.2023. District-wise list of PMBJKs opened in Telangana State is given below.

Sl. Name of District	Number of PMBJKs		
No. Name of District			
1 Adilabad	7		
2 Bhadradri Kothagudem	2		
3 Hanumakonda	6		
4 Hyderabad	18		
5 Jagitial	11		
6 Jangoan	8		
7 Jayashankar Bhupalapally	4		
8 Jogulamba Gadwal	6		
9 Kamareddy	1		
10 Karimnagar	3		
11 Khammam	2		
12 Kumuram Bheem Asifabad	3		
13 Mahabubabad	2		
14 Mahabubnagar	8		
15 Mancherial	6		
16 Medak	1		
17 Medchal Malkajgiri	24		
18 Mulugu	2		
19 Nagarkurnool	3		
20 Nalgonda	2		
21 Narayanpet	1		
22 Nirmal	5		
23 Nizamabad	7		
24 Peddapalli	5		
25 Rajanna Sircilla	1		
26 Ranga Reddy	19		
27 Sangareddy	4		
28 Siddipet	3		
29 Suryapet	2		
30 Vikarabad	4		

Tota	l	179
33	Yadadri Bhuvanagiri	1
32	Warangal	7
31	Wanaparthy	1

B. <u>Central Sector schemes implemented by Department of Chemicals and Petrochemicals in the State of Telangana.</u>

- Department of Chemicals & Petrochemicals implements the Central Sector Scheme, viz. New Scheme of Petrochemicals [Sub-Scheme: Scheme for setting up of Centres of Excellence (CoE)] at CSIR-Indian Institute of Chemical Technology (IICT), Hyderabad.
- The CoE was approved on 4th December, 2020, with a total project cost of Rs. 9.72 crore, out of which Rs.4.86 crore will be provided by the Department as grant-in aid.
- Till date, the Department has released Rs.2.00 crore on 26.02.2021 as 1st installment for the CoE.
- The CoE is under implementation and the R&D outcomes can only be provided once it is completed.
- There is no cost overrun in the CoE. However, there is time overrun due to various restrictions imposed during the COVID pandemic.

C. <u>Central Sector schemes implemented by Department of Fertilizers in the State of Telangana</u>

- i. The Department of Fertilizers is implemented Nutrient based subsidy policy w.e.f 01.04.2010 for Phosphatic and Potassic (P&K) fertilizers which is Central sector scheme now. Under it, a fixed amount of subsidy, decided on annual/semi-annual basis, is provided on subsidised P&K fertilizers depending on their nutrient content. Under the scheme, MRP is fixed by fertilizer companies as per market dynamics at reasonable level which is monitored by the government.
- ii. Further, the Department of Fertilizers is not implementing any other Centrally Sponsored Scheme or Central Sector Scheme specific to state of Telangana. However, subsidized urea at statutorily notified MRP is provided to the farmers across the country including Telangana under *Urea Subsidy Scheme* which is a Central Sector Scheme. The Scheme is wholly financed by the Government of India through Budgetary Support. Urea Subsidy Scheme has three components, i.e., Indigenous Urea, Imported Urea and Uniform Freight Subsidy. Indigenous urea subsidy is administered to the urea units towards indigenous urea production. Imported Urea subsidy is directed towards imports made to bridge the gap between assessed demand and indigenous production of urea in the country. Both components also include freight subsidy for movement of urea across the country under the Uniform Freight Subsidy Policy.
- under *Urea Subsidy Scheme*, Urea is presently provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. Accordingly, all farmers including the farmers of State of Telangana are being supplied urea at the subsidized rates. The details of funds allocated, sanctioned, released and utilised for each of these schemes during the last five years are as follows:

Subsidy on Urea during the last 5 years

(Rs. In crores)

Sl. No	Fertilizer	2017-18	2018-19	2019-20	2020-21	2021-22
		Expenditure	Expenditure	Expenditure	Expenditure	Expenditure
11	Indigenous Urea	36973.70	32189.50	43050.00	68807.41	54619.72
/	Import of Urea	9980.00	17155.36	14049.00	25049.62	50250.40
A	Total (1+2)	46953.70	49344.86	57099.00	93857.03	104870.12

The details regarding indigenous production of urea and import of urea to meet domestic requirement are as follows:

<u>Urea production during last 5 years</u> LMT= Lakh Metric Tonne

Year	Production (In LMT)	Import (In LMT)
2017-18	240.23	59.75
2018-19	238.99	74.81
2019-20	244.55	91.23
2020-21	246.03	98.28
2021-22	250.72	91.36